

THE FSSAI BULLETIN

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Food Safety Takes Centre Stage

on World Food Safety Day 2026



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Food Safety Takes Centre Stage on World Food Safety Day 2026

To mark World Food Safety Day 2026, FSSAI led a nationwide digital awareness campaign featuring renowned chefs, food experts, and food safety officials to promote safe food practices and strengthen consumer awareness. The campaign promoted the theme of the year "From burden to solutions – safe food everywhere" and also amplified the message that food safety is a shared responsibility across the entire food value chain.

Prominent voices including Chef Kunal Kapur, Chef Ranveer Brar, Chef Saurabh Sharma, and Chef Manjit Gill highlighted the importance of consumer awareness, responsible food choices, and maintaining food safety standards from farm to fork.



FSSAI Mandates Vegan Logo on Approved Food Products From July 2027



FSSAI has notified the Food Safety and Standards (Vegan Foods) Amendment Regulations, 2026, introducing revised provisions for the display of the official vegan logo on approved vegan food products.

Under the revised regulations, every approved vegan food package will be required to carry the prescribed vegan logo, enabling easier identification of vegan products and informed consumer choice. The amended provisions will come into force from 1 July 2027.



FSSAI Directs Immediate Discontinuation of Metallic Pins and Wires in Food Packaging

FSSAI has directed all Food Business Operators (FBOs) to immediately stop the use of metallic pins, staple pins, wires, and similar materials in food products and packaging. The directive follows reports of such materials being used in decorative cakes and for fastening food packets, cake boxes, sweet boxes, snack pouches, and takeaway food parcels.

Several instances have been reported where metallic pins were found embedded in food items or attached to food packages, posing a serious risk of accidental consumption and injury.



Only Food-Grade, Corrosion-Resistant Knives and Cutting Equipment To Be Used by FBOs : FSSAI

The Food Safety and Standards Authority of India (FSSAI) has directed all Food Business Operators (FBOs) across the country to ensure the use of only food-grade, corrosion-resistant knives, blades and other cutting equipment in food handling and processing operations. The FBOs are also to ensure that cutting equipments used are maintained in a sound and hygienic condition and are free from rust, corrosion, chipping, paint, cracks, breakage or any other defect that may contaminate food.

The Authority has also issued directions to immediately remove and replace any rusted, corroded, chipped, damaged or otherwise unsuitable knives, blades and cutting equipments. The use of such equipment may pose a significant risk of physical, chemical and microbiological contamination of food, thereby compromising food safety and consumer health.





FSSAI Cracks Down on Food Businesses for Misleading Claims and Labelling Violations

As part of its ongoing efforts to protect consumer interests and ensure regulatory compliance, FSSAI issued notices to several food businesses over misleading claims, branding and labelling violations, and consumer complaints. The action covered a wide range of products across food, beverage, nutraceutical, and e-commerce categories.

Notices were issued in relation to concerns involving food safety/ hygiene issues, health and nutrition claims, product descriptions, promotional content, packaging declarations, labelling practices that may mislead consumers or fail to comply with regulatory requirements.



FSSAI CEO Calls on States & UTs to Fill Vacancies & Scale Up Enforcement at 50th CAC

FSSAI Chief Executive Officer Shri Rajit Punhani directed States and Union Territories to expedite the recruitment of Food Safety Officers (FSOs) and Designated Officers (DOs) and fill existing vacancies to strengthen field-level regulatory capacity and scale up food safety enforcement across the country.

The directions were issued during the 50th meeting of the Central Advisory Committee (CAC) of FSSAI, chaired by the CEO. Emphasizing the need for stronger enforcement across the country, the CEO stressed that robust enforcement remains central to ensuring safe food for consumers and directed States and UTs to scale up enforcement activities and significantly increase food sampling and surveillance.

Enforcement Drives Scaled Up to Strengthen Food Safety Across States

State Food Safety Departments across India continued to strengthen food safety enforcement through coordinated inspections, raids, and awareness campaigns aimed at protecting public health. Major operations in Madhya Pradesh, Gujarat, Uttar Pradesh, and Rajasthan resulted in the seizure of adulterated spices, mustard oil, tea leaves, ghee, and contaminated food products, while several unlicensed manufacturing units were sealed for violating food safety regulations. Authorities in Gujarat seized over 21 tonnes of adulterated turmeric, while enforcement teams in Uttar Pradesh destroyed 3,339 kg of expired and contaminated spices and conducted multiple inspections leading to the seizure of adulterated tea and spices. In Madhya Pradesh, adulterated chilli powder containing harmful non-edible colours and suspicious fennel seeds were confiscated, while unhygienic food preparation facilities were ordered to suspend operations until compliance was ensured.





FSSAI marks Yoga Day with the message of 'Stop Obesity with Yoga'

In the lead-up to International Yoga Day, FSSAI organized the 'Stop Obesity with Yoga' campaign to raise awareness about the importance of physical activity in preventing and managing obesity. The initiative highlighted the role of yoga in supporting healthy lifestyles and weight management.

FSSAI employees from different regions across the country also came together to celebrate Yoga Day, participating enthusiastically in yoga sessions and reinforcing the organization's commitment to health and wellness.

FSSAI Withdraws Method for Determination of Fruit Content in Fruit Juices

The Food Safety and Standards Authority of India (FSSAI) has withdrawn Method No. 2.11 for the determination of fruit content in fruit juices prescribed under the Manual of Methods of Analysis of Foods – Fruit and Vegetable Products. The Authority has directed FSSAI-notified and State Food Testing Laboratories to use validated methods of analysis prescribed by recognised organisations until a revised method is notified.

The laboratories may adopt validated methods prescribed by the International Organization for Standardization (ISO), AOAC International, Bureau of Indian Standards (BIS), Food Chemicals Codex (FCC), and recognised analytical references such as Pearson's and Joslyn. The order has come into force with immediate effect.



Swift Regulatory Action Initiated Following Ammonia Gas Leakage Incident in Tamil Nadu

Tiruvallur: FSSAI initiated immediate regulatory action following the ammonia gas leakage incident at M/s St. Peter's Paul Seafoods Exports Private Limited, Tiruvallur, Tamil Nadu, to assess and mitigate potential food safety risks. A Central Food Safety Officer was immediately deputed to inspect the premises, where approximately 270 MT of processed and unprocessed seafood products were present at the time of the incident.

FSSAI, in coordination with the District Administration, State Food Safety Department, Police Department, Public Health Department, and other concerned authorities, undertook enforcement and surveillance activities, including sample collection and the safe disposal of approximately 13 MT of contaminated seafood products.





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Food Safety and Standards Authority of India



स्वास्थ्य एवं
परिवार कल्याण मंत्रालय
MINISTRY OF
HEALTH AND
FAMILY WELFARE



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FSSAI Northern Region Strengthens Stakeholder Engagement to Promote Food Safety Compliance

FSSAI's Northern Regional Office organized an interactive conference with Food Business Operators (FBOs) in Shimla, bringing together food manufacturers, processors, traders, and start-ups from Himachal Pradesh, Chandigarh, and Punjab. The initiative aimed to enhance stakeholder engagement, address regulatory concerns, and promote greater compliance with food safety standards.

The session focused on key issues including licensing, product approvals, import procedures, Licence renewals, and the FoSCoS portal.





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FSSAI West Region directs FBOs to discontinue the use of newspaper for food packaging

In a recent incident where it was noticed that newspaper was being used to pack and serve food by a famous Vadapav Vendor, a joint action had been concluded by Food Safety and Standards Authority of India, West Region (FSSAI, WR) and Municipal Corporation of Greater Mumbai (MCGM). Taking into consideration the possibility of occurrence of similar incidences across the city and region, FSSAI, WR urged the food vendors to discontinue the use of newspapers for packing and serving food or any other food contact material in related manner.

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Food Safety and Standards Authority of India



सत्यमेव जयते

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